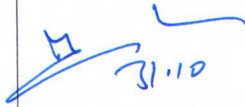


<b>WEEKLY STATEMENT FOR DISPATCH OF ORDERS</b>				
<b>EXCISE APPEAL BRANCH</b>				
<b>CESTAT, NEW DELHI-110066</b>				
<b>FROM 24.10.2022 To 28.10.2022</b>				
<b>S/NO</b>	<b>APPEAL NO.</b>	<b>ORDER NO.</b>	<b>DATE OF ORDER RECEIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS</b>	<b>DATE ON WHICH ORDER DISPATCHED</b>
		<b><u>FINAL ORDER</u></b>		
1-3.	E/50380-50381/2021 & E/50392/2021	FO/50978-50980/2022	21/10/2022	28/10/2022
4-11.	E/51572-51579/2019	FO/50981-50988/2022	21/10/2022	28/10/2022
		<b><u>MISC ORDER</u></b>		
		Null		
		<b><u>I.O. ORDER</u></b>		
		Null		
				 Deputy Registrar Excise Branch-DB

**Kind Attention:** Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may download these orders from CESTAT website.  
Prepared by: Vikash (LDC)